

Opla Hill at Ingounga Zeliangrong area of Nagaland-Manipur border ;

(b) if so, the details thereof ; and

(c) the action which Government propose to take against the evolution of tribal uprising even now so that the problems can be solved once for all ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURINDRA PAL SINGH) : (a) Government have made enquiries but there is no confirmation of any report to this effect.

(b) Does not arise.

(c) Various measures have been taken by the State Government and the Security forces to safeguard security and maintain law and order, such as strengthening administrative centres, increasing vigilance on the border and augmenting armed police. It will be appreciated that it is not possible to indicate details of the measures taken.

**श्रीलंका की नागरिकता के लिये आवेदन पत्र देने वाले भारतीय**

516. श्री रघुवीर सिंह शास्त्री :  
श्री बेणी शंकर शर्मा :

क्या बंबेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1964 के भारत-श्रीलंका करार के अन्तर्गत श्रीलंका की नागरिकता के लिए वर्ष-वार आवेदन पत्र देने वाले भारतीयों की संख्या कितनी है और इनमें से कितने व्यक्तियों को नागरिकता दी गयी थी ;

(ख) अब तक कितने व्यक्ति भारत लौटे हैं ; और

(ग) कितने आवेदन पत्र अभी अनिश्चित हैं और उन पर कब तक निर्णय होने की संभावना है ?

बंबेशिक-कार्य मन्त्रालय में उपमन्त्री (श्री सुरेन्द्रपाल सिंह) : (क) और (ग) . श्रीलंका की नागरिकता के लिए 1 मई 1968 को प्रार्थना-पत्र मांगे गए थे। अब तक 225

व्यक्तियों को श्रीलंका की नागरिकता प्रदान की जा चुकी है और करीब 12,000 प्रार्थना-पत्रों पर अभी विचार किया जाना है। श्रीलंका सरकार ने हमें सूचित किया है कि अनिश्चित प्रार्थना-पत्रों पर भी जल्दी कार्रवाई की जा रही है।

(ख) अक्टूबर 1968 के अखिर तक करीब 6,500।

**Raising of Funds by Underground Nagas**

\*517. SHRI D. C. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that underground Nagas tried to strengthen their organisation by raising funds from the innocent villagers on the false pretext of arriving at an honourable negotiated settlement with Government of India ;

(b) whether it is also a fact that they imposed fines on the villagers who resented their orders and cases of kidnapping and recruiting young boys were also not uncommon during the last two years ;

(c) if so, the reaction of Government thereto ; and

(d) the action taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURINDRA PAL SINGH) : (a) and (b). There have been reports of such instances.

(c) and (d). Such activities are unlawful and also constitute a breach of the Agreement on Suspension of Operations.

The State Government and the Security forces are taking all possible measures to prevent such breaches of law and order, and of the Agreement. Their efforts have resulted in a decrease in such activities of late.

**Film Finance Corporation of India Ltd.**

\*523. SHRI PREM CHAND VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the authorised and paid-up capital